

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No Sir.

(b) No Sir.

(c) Yes Sir.

(d) Police pickets comprising Punjab Police and Home Guards have been established for the protection and safety of labourers hailing from other States by deploying one Head Constable, two constables and four Home Guards on each picket. Day and night patrolling in the area where these labourers are working residing is conducted by paramilitary forces and Punjab Police.

Plight of Punjab Migrants living in Delhi

1746. SHRI HARVENDRA SINGH HANSPAL; Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the pitiable plight of Punjab migrants living in Delhi;

(b) whether proper facilities are not being provided to them; and

(c) if so, what are the details in this regard and the total number of such migrants in Delhi at present and the details of assistance provided to them by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): (a) to (c) A total number of 6500 families comprising 27,516 members have reported in the Office of the Deputy Commissioner Delhi till 26-7-1988. Out of these 579 families with 2608 members have gone back to Punjab.

It is not correct to say that the Punjab migrants are living in pitiable conditions in Delhi. Various facilities are being provided by Delhi Administration to them. They are being given financial assistance for food at

the rate of Rs. 10/- per member per day subject to a maximum of Rs. 1000/- per family per month. These families are being provided free accommodation, depending upon availability. In the official camps free electricity, water and medical facilities are being provided. Assistance also in the admission of children in various schools is also given.

Alleged gang rape by Assam Rifles Jawans

1747. SHRIMATI KANAK MUKHERJEE:

SHRI NARAYAN KAR:

SHRI MOHAMMED AMIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he has received any telegram from Members of Parliament regarding gang-rape by the Assam Rifles Jawans in Tripura; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SANTOSH MOHAN DEV): (a) Yes, Madam/Sir. A telegram from Shrimati Kanak Mukherjee and Shrimati Bibha Ghosh Goswami, Members of Parliament has been received.

(b) According to information furnished by the State Government, preliminary enquiry was conducted into allegation of mass rape by Assam Rifles men at Ujanmaidan published in Daily Deshar Katha on 5-6-1988-The allegation was not established by any evidence/documents. The women who were alleged to have been raped were asked to undergo medical examination by a Lady Doctor but they refused to do so. On preliminary enquiry, the allegation of mass rape appeared to be incorrect. The Government of Tripura constituted a fact